

HIGH COURT FOR THE STATE OF TELANGANA HYDERABAD

ROC.NO.3290/2022-B.SPL.

DATED: 29.12.2022

C I R C U L A R

SUB: **STATE JUDICIAL SERVICES** - Reiterating the submission of the information regarding nativity of certain Judicial Officers - Regarding.

REF: High Court's circular Roc.No.3290/2022-B.Spl., dated 18.08.2022.

-oOo-

In spite of the High Court's circular instructions referred to above, it is noticed that some of the Judicial Officers in the State have not submitted their nativity to the Registry till date.

Therefore, the judicial officers who have not submitted their nativity (Individually) are hereby directed to submit the same to the Registry on or before 16.01.2023 without fail (list enclosed).


REGISTRAR (VIGILANCE)

To

1. The Director, Telangana State Judicial Academy, Secunderabad.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad
4. The Chief Judge, City Small Causes Court, Hyderabad.
5. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Chairman, Industrial Tribunal-I and II, Hyderabad
8. The Chairman, Addl. Industrial Tribunal, Hyderabad
9. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad

10. The Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad
 11. The III Member, Tribunal for Disciplinary Proceedings, Hyderabad,
 12. The Chairman, Co-operative Appellate Tribunal, Hyderabad
 13. The Presiding Officers, Labour Court-I, II, and III, Hyderabad
 14. The Presiding Officer, Telangana Wakf Tribunal, Hyderabad
 15. To all the Unit Heads in the State of Telangana (with a request to circulate the same among the Judicial Officers working in their Unit.)
- + **Spare...**

Sl.No.	Name of the Officer	Working Station	District
1	Sri B.Hussain,	Junior Civil Judge-cum-Judicial Magistrate of First Class, Boath, Adilabad District.	ADILABAD
2	Smt Manjula Suryawar,	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.	ADILABAD
3	Sri Yashwant Singh,	Special Judicial Magistrate of First Class, (Mobile) under PCR Act-cum-I Additional Junior Civil Judge, Adilabad.	ADILABAD
4	SMT. M.Shyam Sree	I Additional District and Sessions Judge, Kothagudem, Badradri Kothagudem District.	BADRADRI KOTHAGUDEM
5	Smt. Neelima Muddasani,	Judicial Magistrate of First Class, Bhadrachalam	BADRADRI KOTHAGUDEM
6	Smt. M.Kanaka Durga	Prl. District and Sessions Judge, Gadwal.	GADWAL
7	Sri G.Prabhakar,	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Gadwal.	GADWAL
8	Smt. Ganta Kavitha Devi,	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal.	GADWAL
9	Ms. Gayathri Vemugadda,	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	GADWAL
10	Ms. K.Kavitha (Kamalapuram),	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Alampur, Gadwal District.	GADWAL
11	Smt. T.Jaya Lakshmi	Chairperson, LRAT-cum-I Adtl. District and Sessions Judge, Hanumakonda.	HANUMAKONDA
12	Smt M.Padmaja	Judge, Family Court-cum-II Additional District and Sessions Judge, Hanumakonda.	HANUMAKONDA
13	Sri Ch.Appala Narasimha Murthy,	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Hanumakonda.	HANUMAKONDA
14	Sri Brungi Srinivasulu,	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.	HANUMAKONDA
15	Ms. Penumala Gopika Naga Sravya,	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Hanumakonda.	HANUMAKONDA
16	Smt. Saritha Matta,	IV Additional Junior Civil Judge -Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	HANUMAKONDA
17	Sri Arif Shaik,	Judicial Magistrate of First Class for Railways, Khazipet, Hanumakonda District.	HANUMAKONDA
18	Ms. Anitha Damodar Rapol,	Principal Junior Civil Judge -Cum- Judicial Magistrate of First Class, Hanumakonda.	HANUMAKONDA
19	Ms. ShaliniLingam,	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Parkal, Hanumakonda District.	HANUMAKONDA

Sl.No.	Name of the Officer	Working Station	District
20	Sri Ch.V.R.R.Vara Prasad	I Additional Special Judge for trial of CBI Cases, Hyderabad.	HYDERABAD
21	Sri G.Raja Gopal	Principal. Special Judge for trial of SPE & ACB cases, Hyderabad.	HYDERABAD
22	Sri CH.RAMESH BABU	PrI. Special Judge for C.B.I cases, Hyderabad.	HYDERABAD
23	Smt. K.Aruna Kumari	Special Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.	HYDERABAD
24	Smt. T.Anitha	Special Judge for trial of cases under the Essential Commodities Act, 1981-cum-III Additional Metropolitan Sessions Judge, Hyderabad-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad.	HYDERABAD
25	Sri K.Murali Mohan,	Secretary, District Legal Services Authority, City Civil Court, Hyderabad.	HYDERABAD
26	Smt. N.Anitha Reddy,	XIX Additional Judge, City Civil Court, Secunderabad.	HYDERABAD
27	Smt. Rajitha Gopu,	X Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	HYDERABAD
28	Ms. Amishi Jajiyan,	XIX Assistant Judge, City Civil Court, Hyderabad.	HYDERABAD
29	Sri Arun Kumar Naram,	IV Assistant Judge, City Civil Court, Hyderabad.	HYDERABAD
30	Sri A.Veeraiah	I Addl. District and Sessions Judge, Jagtial.	JAGTIAL
31	Sri K.Prasad,	Senior Civil Judge-cum-Assistant Sessions Judge, Jagtial.	JAGTIAL
32	Sri Jada Vineel Kumar,	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial.	JAGTIAL
33	Sri P.Shyam Prasad,	Junior Civil Judge-cum- Judicial Magistrate of First Class, Dharmapuri, Jagtial District.	JAGTIAL
34	Sri Ramachandrarao Nadendla,	PrI Junior Civil Judge -Cum- Judicial Magistrate of First Class, Bhupalapally, Jayashankar Bhupalapally District.	JAYASHANKAR BHULAPALLY
35	Smt. S.N.Sreedevi	PrI. District & Sessions Judge, Kamareddy	KAMAREDDY
36	Sri Lalsingh Srinivas Naik	I Addl. District and Sessions Judge, Kamareddy.	KAMAREDDY

Sl.No.	Name of the Officer	Working Station	District
37	Sri D.Kiran Kumar,	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.	KAMAREDDY
38	Sri Venkatesh Durva,	I Additional Junior Civil Judge -cum- Spl. Judicial Magistrate of First Class (Mobile), Kamareddy.	KAMAREDDY
39	Sri K.Sudhakar (Kareddula),	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Banswada, Kamareddy District.	KAMAREDDY
40	Ms. Goundla Harika,	Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellareddy, Kamareddy District.	KAMAREDDY
41	Ms. Paladugula Alekhya,	I Addl. Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	KARIMNAGAR
42	Sri K.Venkatesh,	Senior Civil Judge-cum-Assistant Sessions Judge, Asifabad, Kumuram Bheem District.	KUMURAM BHEEM ASIFABAD
43	Ms. Shereena Mohd,	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Asifabad, Kumuram Bheem District.	KUMURAM BHEEM ASIFABAD
44	Sri P.Ravi,	Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Kumuram Bheem District.	KUMURAM BHEEM ASIFABAD
45	Smt. P.Uma Maheswari,	PrI. Junior Civil Judge-cum-Judicial Magistrate of First Class, Asifabad, Kumuram Bheem District.	KUMURAM BHEEM ASIFABAD
46	Smt. P.Neeraja	Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.	Mahbubnagar
47	Smt. M.Sandya Rani,	Secretary, District Legal Services Authority, Mahabubnagar.	Mahbubnagar
48	Smt. Shirisha Katkojwala,	Special Judicial Magistrate of First Class for Trial of Cases under Telangana Prohibition and Excise Act -cum- II Additional Junior Civil Judge, Mahabubnagar.	Mahbubnagar
49	Smt. Arpitha Maram Reddy,	Addl. Senior Civil Judge -cum- Addl. Assistant Sessions Judge, Mancherial.	MANCHERIAL
50	Sri G.Uday Kumar,	PrI.Senior Civil Judge-cum-Assistant Sessions Judge, Mancherial.	MANCHERIAL
51	Smt. Himabindhu Golla,	Junior Civil Judge-cum-Judicial Magistrate of First Class, Bellampalli, Mancherial District.	MANCHERIAL
52	Sri C.Sampath,	Junior Civil Judge-cum-Judicial Magistrate of First Class, Chennur, Mancherial District.	MANCHERIAL
53	Smt Taduru Mahathi Vaishnavi,	PrI. Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial.	MANCHERIAL

Sl.No.	Name of the Officer	Working Station	District
54	Ms. Suman Grewal,	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum- III Additional Junior Civil Judge, Mancherial.	MANCHERIAL
55	Sri Ch.Jitendhar,	Senior Civil Judge-cum-Assistant Sessions Judge, Medak.	MEDAK
56	Smt. B.Kalpana,	I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Mobile) Court, Medak.	MEDAK
57	Smt. Rita Lalchand,	Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class (Juvenile Court) , Medak.	MEDAK
58	Ms. K.Anitha,	Junior Civil Judge -Cum-Judicial Magistrate of First Class, Narsapur, Medak District.	MEDAK
59	Sri G.Sai Sharath,	II Additional Junior Civil Judge -cum- VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar.	MEDCHAL-MALKAJGIRI
60	Smt. Himabindu, Mudavath,	Principal Junior Civil Judge -cum- IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar.	MEDCHAL-MALKAJGIRI
61	Sri T.Murali Mohan,	Prl. Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	MEDCHAL-MALKAJGIRI
62	Sri Uppadhyay Vijay Kumar,	Junior Civil Judge -cum-Judicial Magistrate of First Class, Achampet, Nagarkurnool District.	NAGARKURNOOL
63	Sri R.Ajay Kumar,	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.	NIRMAL
64	Sri D.Ganesh,	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Godavarkhani, Peddapally District.	PEDDAPALLY
65	Ms. G.S.L. Priyanka,	Junior Civil Judge-cum-Judicial Magistrate of First Class, Sultanabad.	PEDDAPALLY
66	Smt. Moola Swathi Goud,	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.	PEDDAPALLY
67	Ms. Narregudem Saswatha,	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Sircilla, Rajanna Sircilla District.	RAJANNA SIRCILLA
68	Sri Sugali Narayana	VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.	RANGA REDDY
69	Sri G.Ramalingam,	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	RANGA REDDY
70	Ms. Anamika,	Additional Junior Civil Judge -cum- XVI Additional Metropolitan Magistrate, Ranga Reddy District at Ibrahimpatnam.	RANGA REDDY

Sl.No.	Name of the Officer	Working Station	District
71	Sri Maruthi Prasad .P,	Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	RANGA REDDY
72	Sri Daravath Uday Naik,	I Additional Junior Civil Judge –cum- I Additional Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	RANGA REDDY
73	Ms. Nishka Patrudu Gummalla,	Judicial Magistrate of First Class, Special (Mobile) PCR Act, Rangareddy -cum- IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	RANGA REDDY
74	Smt Farheen Kouser,	Junior Civil Judge –cum-XVII Additional Metropolitan Magistrate, Rangareddy District at Maheswaram.	RANGA REDDY
75	Sri Jeevan Suraj Singh,	Prl. Junior Civil Judge –cum- Judicial Magistrate of First Class, Shadnagar, Ranga Reddy District.	RANGA REDDY
76	Sri Devendra Babu D,	Special Judicial Magistrate of First Class (Excise), Rangareddy –cum- V Additional Metropolitan Magistrate –cum- V Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	RANGA REDDY
77	Ms. Shraddha Sehgal,	VI Additional Metropolitan Magistrate –cum- VI Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	RANGA REDDY
78	Sri P.Raju	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.	SANGAREDDY
79	Sri J.Hanumantha Rao,	Secretary, District Legal Services Authority, Sangareddy.	SANGAREDDY
80	Sri M.Radha Krishna Chahavan,	Senior Civil Judge-cum-Assistant Sessions Judge, Sangareddy.	SANGAREDDY
81	Sri K.Suri Krishna,	Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District.	SANGAREDDY
82	Ms. Priyanka Siricilla,	Junior Civil Judge –Cum-Judicial Magistrate of First Class, Narayankhed, Sangareddy District.	SANGAREDDY
83	Ms. G.Anusha,	Junior Civil Judge –Cum-Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.	SANGAREDDY
84	Sri P.Laxmana Chary,	Prl. Junior Civil Judge –cum- Judicial Magistrate of First Class, Sangareddy.	SANGAREDDY
85	Ms. Patlolla Tejasri,	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-III Additional Junior Civil Judge, Sangareddy.	SANGAREDDY
86	Smt. C.M.Rajyalakshmi,	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.	SHADNAGAR

Sl.No.	Name of the Officer	Working Station	District
87	Ms. V.Sowmya,	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Gajwel.	GAJWEL
88	Smt. B.Priyanka,	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Gajwel.	GAJWEL
89	smt. M.Bhavani	I Additional District and Sessions Judge, Siddipet.	SIDDIPET
90	Ms. V.Shiva Ranjani,	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Siddipet District.	SIDDIPET
91	Smt. Salma Fathima,	Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Siddipet.	SIDDIPET
92	Sri V.Sanketh Mithra,	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Huzurnagar, Suryapet District.	SURYAPET
93	Sri M.Srinivas	formerly II Additional District and Sessions Judge (Fast Track Court), Adilabad at Mancheril now placed under suspension vide ROC. No 616/2019-VC, dated 31.10.2019.	UNDER SUSPENSION
94	Sri M.V.Ramesh	Formerly, Prl. District and Sessions Judge, Khammam, now placed under suspension w.e.f., 06.01.2022, vide High Court's Proceedings Roc.No.795/2021-Vigilance Cell, dated 06.01.2022.	UNDER SUSPENSION
95	Smt. N.Hemalatha,	Formerly I Additional Junior Civil Judge, L.B.Nagar, Rangareddy District now under suspension w.e.f., 05.07.2019 vide High Court's order in Roc.No.543 & 860/2019-VIGILANCE CELL, dated 05.07.2019.	UNDER SUSPENSION
96	Sri Vaddi Hari Kumar,	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Pargi, Vikarabad District.	VIKARABAD
97	Smt. K.Sujana	District Judge now working as Registrar General, High Court for the State of Telangana.	HIGH COURT
98	Sri D.Ramakanth	Registrar (Recruitment), High Court for the State of Telangana.	HIGH COURT